

ITEM NO.105

REGISTRAR COURT

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4113/2024

PRAKASH ASPHALTINGS AND TOLL HIGHWAYS (INDIA) LTD. PATHAppellant(s)

VERSUS

NATIONAL HIGHWAY AUTHORITY OF INDIA & ORS.

Respondent(s)

(IA No.50762/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.50765/2024-STAY APPLICATION and IA No.50763/2024-EXEMPTION FROM FILING O.T. and IA No.50764/2024-CONDONATION OF DELAY IN FILING APPEAL and IA No.50761/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.
Ms. Neha Buttan, Adv.
Mr. Adnan Saifi, Adv.
Mr. Kartik Jain, Adv.
Mr. Naseem Ahmad, Adv.
Ms. Anushka Thakur, Adv.
Mr. Zeeshan Khan, Adv.
Mr. Vansh Chawla, Adv.
Ms. Srutisma Hazarika, Adv.
Mr. Abdul Kadir Saifi, Adv.

For Respondent(s)

Ms. Madhu Sweta, Adv.
Ms. Lavanya Kaushik, Adv.
Ms. Astha Tyagi, AOR

Mr. Susheel Tomar, Adv.
Mr. Sunny Choudhary, AOR
Mr. Sushil Tomar, Adv.

Mr. Raghav Sharma, Adv.
Mr. Jaskirat Pal Singh, Adv.
Mr. Pranjal Pandey, Adv.
Mr. Salvador Santosh Rebello, AOR

Contd....

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UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 4 are granted four weeks' time for filing counter affidavit.

Service is complete on respondent nos. 6 to 8. Ld.counsel, Mr Yash S Vijay appears on behalf of the said respondents and submits that vakalatnama on behalf of the abovesaid respondents has been filed yesterday and seeks time to file counter affidavit. Registry to verify and update the records. Counter affidavit be filed within four weeks.

Service is complete on respondent no. 5 but none has entered appearance.

List again on 11.09.2024.

SUJATA SINGH
Registrar

HJ